

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3503
ANSWERED ON:18.03.2015
PURCHASE OF GC TECHNICAL EQUIPMENT THROUGH MPLAD
Meghwal Shri Arjun Ram

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether an appeal has been made to the Honble Members of Parliament to provide atleast 50 per cent amount of their Member of Parliament Local Area Development (MPLAD) funds for Swachhta Abhiyan;
- (b) if so, the details of heads of Swachhta Abhiyan under which the said 50 per cent amount is likely to be spent from MPLAD fund;
- (c) whether the Government proposes to include the percentage of garbage collection vehicle i.e. three wheelers and technical equipments in the MPLAD handbook for collecting garbage in both urban and rural areas under Swachhta Abhiyan; and
- (d) if so, the details of other amendments likely to be made in MPLAD handbook and the time by which the amendment is likely to be made?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) to (d): The Honble President in his address to the Joint Session of both the houses on 23.02.2015 had appealed to all Members of Parliament to spend at least fifty percent of their MPLADS fund for Swachh Bharat Mission.

Members of Parliament Local Area Development Scheme (MPLADS) is for development works and for creation of durable community assets. The recommendations / contributions by the MPs are voluntary, as per the very nature of the Scheme. The implementation of the Scheme is governed by the Guidelines on MPLADS.

Contributions from MPLADS can be made to the Swachh Bharat Mission for the works that are eligible for implementation under the Guidelines on MPLADS.

Para 6 of Annexure II-A of the Guidelines inter alia permits purchase of vehicles and equipments meant for sanitation purposes belonging to Central, State / UT and Local Self Governments.